

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY-MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)Ind-3311/9/HDB/2017
NAME OF THE COMPANY	Metkore Alloys & Industries Limited
NAME OF THE PETITIONER(S)	Eastern Electrodes & Coke Private Limited
NAME OF THE RESPONDENT(S)	Metkore Alloys & Industries Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Prasen D.V.A.S. Ravi Prasad	Advocate	gprasendd@rediffmail.com 9440236074	Prasad
M. G. Prasen			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Heard Shri D.V.A.S. Ravi Prasad, Learned Counsel on behalf of Shri G. Prasen, Learned Counsel for the Petitioner.

The learned Counsel requested time to comply with the office objections. Post the case on 10.10.2017.


Member (T)


Member (J)